

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:13
ANSWERED ON:21.07.2015
Construction/Renovation of Godowns/ Warehouses
Jaiswal Dr. Sanjay;Karadi Shri Sanganna Amarappa

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing a scheme to facilitate construction/renovation of godowns/ warehouses in rural areas of various States including Karnataka for storage of agricultural produce;
- (b) if so, the details thereof including the number of godowns/warehouses constructed/renewed under the scheme along with their capacity, State/UT-wise; and
- (c) the details of the funds allocated/ released/utilised under the scheme during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF AGRICULTURE
श्री राजा मोहन सिंह (SHRI RADHA MOHAN SINGH)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 13 DUE FOR REPLY ON 21ST JULY, 2015.

(a) to (c): Yes, Madam. The Government is implementing the Integrated Scheme for Agricultural Marketing (ISAM), a sub-scheme of which, the Agricultural Marketing Infrastructure (AMI) facilitates inter-alia construction/renovation of godowns/warehouses in rural areas of various States including Karnataka for storage of agricultural produce under its storage component (erstwhile Grameen Bhandaran Yojana). Under the AMI sub-scheme, for the storage component, subsidy is provided @ 25% for General Category and @ 33.33% for Special Categories such as registered Farmer Producer Organisations, Panchayats, Women, Scheduled Caste/Scheduled Tribe beneficiaries or their Cooperatives/Self Help Groups, North Eastern States, Sikkim, Union Territories (UTs) of Andaman & Nicobar and Lakshadweep and in Hilly areas. Construction of godowns from 25 MT to 30,000 MT is permissible under the scheme. The subsidy pattern under the scheme is provided at Annexure – I.

The details of number of godowns/ warehouses constructed and renovated under the scheme along with their capacity, State/UT-wise, since inception in April, 2001 and up to June, 2015 are at Annexure – II. The details of funds allocated/ released/ utilized under the scheme during each of the last three years and the current year, State-wise are at Annexure – III.